

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.02.2021

ORDER NO. 18 of 2021

Hon'ble President is pleased to partially modify the roster order no. 7 of 2021 for CESTAT, New Delhi for 02.03.2021 as follows:

PERIOD	CORAM	WORK(S) ASSIGNED
02.03.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Member(Technical)	Larger Bench matters in case of C/52105/2019 and C/51953/2019

Note:-

1. The Larger Bench matter may continue on subsequent days if hearing is not completed on 02.03.2021.
2. The Division Bench matters will be taken up after the hearing of Larger Bench cases.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar